

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY:VINESH KUMAR SANGHAL AND ORS. V/S SHIVA CONTINENTAL PVT. LTD. AND ORS.

SECTION: 241/242 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. GOPAL VERMA ALONGWITH
SH. ASHISH CHAUDHARY, ADVS.

CP NO. 404/ALD/2018

The matter was taken up today through Video Conferencing.

The name of Sh. Gopal Verma alongwith Sh. Ashish Chaudhary has been shown in the cause list as Ld. Counsel for the Petitioner, but none is online today.

A perusal of the earlier order of this Court dated 17.03.2021, shows that when the matter was on board on 17.12.2020, none was present on behalf of the Petitioner and today also none has put in appearance on behalf of the Petitioner.

Accordingly, the present petition is dismissed for non-prosecution.

Dated : 20.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kumud Narayan
(PS)